

<p style="text-align: center;">Annexure-8</p> <p style="text-align: center;">Name of the corporate debtor: DOJAHAN TRADING PRIVATE LIMITED</p> <p style="text-align: center;">Date of commencement of CIRP: 23.04.2024</p> <p style="text-align: center;">List of Creditors Updated on: 28.03.2025</p> <p style="text-align: center;">List of operational creditors (Other than Workmen and Employees and Government Dues)</p> <p style="text-align: right;">(Amount in ₹)</p>														
Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be setoff	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable					
1	E-Complex Private Limited	03.06.2024	17,61,16,297.00	6,02,83,233.00	Unsecured	-	-	No	75.46%	-	-	11,58,33,064.00	-	In absence of required agreement and documents, only principal portion has been admitted.
2	Seth Carbon & Alloys Private Limited	15.06.2024	2,11,15,995.00	96,01,049.00	Unsecured	-	-	No	12.02%	-	-	1,15,14,946.00	-	In absence of required agreement and documents, only principal portion has been admitted.
3	Siroya Enterprises	02-07-2024	1,76,10,001.00	1,00,00,000.00	Unsecured	-	-	No	12.52%	-	-	76,10,001.00	-	In absence of required agreement and documents, only principal portion has been admitted.
			21,48,42,293.00	7,98,84,282.00		-	-		100.00%	-	-	13,49,58,011.00	-	